LOK SABHA DEBATES (English Version)

Fifth Session (Thirteenth Lok Sabha)



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No. 13, Wednesday, December 6, 2000/Agrahayana 15, 1922 (Saka)

SUBJECT

(Due to continued interruptions in the House no business could be transacted) COLUMNS

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LOK SABHA

Wednesday, December 6, 2000/Agrahayana 15, 1922 (Saka)

The Lok Sabha met at one Minute past Eleven of the Clock

[MR. SPEAKER in the Chair)

(Interruptions)

11.01 hrs.

At this stage, Shri Satyavrat Chaturvedi, Kunwar Akhilesh Singh, Kumari Mayawati, Shri Anil Basu, Shri G.M. Banatwalla, Shri Sultan Salahuddin Owaisi and some other hon. Members came and stood on the floor near the Table.

(Interruptions)

[English]

MR. SPEAKER : Nothing will go on record.

(Interruptions)*

MR. SPEAKER : Hon. Members, please go to your seats.

(Interruptions)

MR. SPEAKER : Nothing will go on record.

(Interruptions)*

MR. SPEAKER : You have not allowed the House to function for the last two days.

(Interruptions)

MR. SPEAKER : Even today also, you are not allowing the House to function.

(Interruptions)

MR. SPEAKER : Hon. Members, please go to your seats.

(Interruptions)

MR. SPEAKER : The House stands adjourned to meet again tomorrow at 11 a.m.

11.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 7, 2000/ Agrahayana 16, 1922 (Saka). PLS. 40. XII. 13/2000 570

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